

possession of enemy property depends on the conclusion of negotiations for the settlement of Indian claims against countries whose properties are vested in the Custodian of Enemy Property. These negotiations are still pending in some cases.

Shri K. C. Sodhia: What is the total worth of the properties still left?

Shri Karmarkar: The total value is assessed to be 6,86,03,990.

RURAL INDUSTRIAL SCHEME IN MYSORE

***994. Shri Thimmaiah:** Will the Minister of Commerce and Industry be pleased to state what is the grant for the year 1952-53 sanctioned for Rural Industrial Scheme in Mysore and whether that grant has actually been paid to Mysore Government?

The Minister of Commerce (Shri Karmarkar): A grant of Rs. 25,000 was made to the Government of Mysore for five production cum Training Centres in connection with the Rural Industrialisation Scheme; but was diverted to finance similar centres under the State Governments' Three Year Plan, at the request of the State Government. The Grant has been drawn by the State Government.

Shri Thimmaiah: May I know, Sir, whether the Mysore Government has asked for some grant for 1953 and 1954?

Shri Karmarkar: That is likely, but I should like to inform myself.

FILMS ON KOREAN WAR

***995. Shrimati Renu Chakravartty:** (a) Will the Minister of Information and Broadcasting be pleased to state how many news-reels which contain pictures on the Korean War have been passed by the Central Board of Film Censors during the period 1951-53?

(b) How many of these were U.S.A. productions and how many from other countries?

(c) How many of these have been refused certificates and from which countries did these films emanate?

The Minister of Information and Broadcasting (Dr. Keskar): Information is being collected and will be laid on the Table of the House.

SHIFTING OF OFFICES TO MUSSOORIE

***973. Shri Madhao Reddi:** Will the Minister of Works, Housing and Supply be pleased to state whether it is a fact that the Mussoorie House owners

Association has submitted to the Government a proposal for the shifting of some of the Government offices to Mussoorie to relieve the congestion in Delhi?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): Yes, Sir, The association have suggested that Government should consider locating some of their offices there; they are not worried so much about the congestion in Delhi but are naturally anxious for Mussoorie, as the Hill Station is losing its former popularity.

Shri Madhao Reddi: May I know, Sir, what was the attitude of the Government.

Sardar Swaran Singh: I have indicated the attitude of the Government, Sir. We are considering the move of certain offices out of Delhi and Mussoorie is one of the stations which is being considered in that connection.

Shri M. S. Gurupadaswamy: Which are the offices which are likely to be moved?

Sardar Swaran Singh: It is premature yet to make any statement.

Shri Bansal: Has any similar request been received from Ranikhet also?

Sardar Swaran Singh: It is being received from almost all places which are getting unpopular.

Shri Nambiar: Is there any suggestion to shift offices to Madras State?

The Minister of Defence Organisation (Shri Tyagi): It is a very popular State.

Mr. Deputy-Speaker: Now all the questions are over.

Shrimati Renu Chakravartty: It has been intimated to you that I can put the question of Shri Dasratha Deb. A letter has been sent to you.

Mr. Deputy-Speaker: All right. Has the hon. lady member been authorised?

Shrimati Renu Chakravartty: It is in your possession, Sir.

Mr. Deputy-Speaker: What is the question?

Shrimati Renu Chakravartty: No. 993.

Mr. Deputy-Speaker: It has been transferred to another date—31st March. The question hour is over.

Now I will call the short notice questions.

Shri Amjad Ali.